

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.01.2023**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 150 of 2023 in Comp. App. (AT) No. __ of 2023	Prakhar Jindal & Ors. Vs. Sagar Agriculre & Properties Pvt. Ltd. & Ors.	Surjan Singh Shekhawat
<b>2.</b>	I.A. No. 152 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ashoka Hi-Tech Builders Pvt. Ltd. Vs. Sanjay Kundra & Anr.	Sunil Singh
<b>3.</b>	I.A. No. 154 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Gangaprasad R Tripathi Vs. Budhale Enginner Pvt. Ltd. & Ors.	Kamran Malik

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**